

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-1**

IA-287/2021

In

IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

**...FINANCIAL CREDITOR**

**...RESPONDENT**

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 01.02.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC : Mr. Dhruv Gupta, Advocate

For the Respondent :

**ORDER**

**IA-287/2021:-**

Counsel for the Applicant is present. The Registry is directed to issue notice to the other side. The counsel for the Applicant is permitted to serve private notice on the Respondent and file proof of service along with affidavit on or before next date of hearing.

List the matter on 2<sup>nd</sup> March, 2021.



(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-1**  
IA-5645/2020  
In  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.  
Vs.  
M/s. Earthcon Universal Infratech Pvt. Ltd.

**...FINANCIAL CREDITOR**

**...RESPONDENT**

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 01.02.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC :  
For the Respondent :

**ORDER**

**IA-5645/2020:-**

Counsel for the erstwhile IRP is present. The progress report is taken on record, subject to just exceptions. The IA stands **closed**.

  
**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

  
**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**